

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.308
IB-428(ND)/2022

IN THE MATTER OF:

M/s. Lightspeed Advisory Services India Pvt Ltd. **APPLICANT/PETITIONER**

SECTION
IBC-59

Order delivered on 08.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rajan Das Gupta, Liquidator
For the AROC : Mr. Ravi Kiran, AROC

ORDER

Mr. Ravi Kiran, AROC appearing on behalf of RoC seeks one week further time to file reply/report. One week time is granted as a last and final opportunity for filing reply/report, failing which, the RoC shall appear in person on the next date of hearing.

List the matter on **29.11.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)